

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No.92 of 2017

Appellant/s

Sowthamani Saw Mill
Through its Proprietor
R. Sowdhamani
Thro. Power Agent
K. Pandi
Seemanoothu

Respondents

1. The Member Secretary, Tamil Nadu Pollution Control Board, Chennai
2. The Tamil Nadu Pollution Control Board rep. by its District Environmental Engineer Kappalur, Madurai
3. The District Forest Officer, Madurai
4. The Assistant Engineer, TANGEDCO Usilampatti
5. P. Ramar

Counsel appearing for appellant

Mr. PT.S. Narendravasan

Counsel appearing for respondents

Note of the Registry	Orders of the Tribunal
Item No.3	<p>Date: 21st December, 2017</p> <p>The learned counsel appearing for the appellant seeks permission to file an application to condone the delay. Let the same be filed before the Registry.</p> <p>List the matter on 12.1.2018</p> <p>....., JM (Justice M.S.Nambiar)</p>